NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 191/16	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	TP 78/17	For hearing		Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.	

	(IN CARITAL)		SIGNATURE
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	
1.	AKSHATA BENEGIAL	RESPONDENT	Ashatilengel
	9886940570		
2.	ANNAPUORNA S 9739036083	PET1710268	dura Es
	V 4 -	ODDED	

ORDER

Counsel for Petitioner is present. Argus Partners filed vakalath for Corporate Debtor and requested time for filing objections. Time extended as a last chance. List it on 05/01/2018.

Member (T)

Member (J)